

Virtual Court Hearing Cases in Ramanathapuram District
Cause List Date: 05.06.2021

PRINCIPAL DISTRICT COURT, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_NWY3NTg00TEtNDNmMS00ODYyLTg4YTQtOWQ2NzZiYjk1NDhi%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1151/2021	B	17/2021, Kovilangulam	U/s. 302 IPC	Ramu	G.Vijayanand
2	1152/2021	B	23/2021, Kovilangulam	U/s.294(b), 324, 307 IPC	Gandhi @ Dharmaraj	K.Muthudurai samy
3	1156/2021	B	29/2017, Ilanchambur P.S. (SC 40/2020 ADJ, Paramakudi)	U/s.294(b), 395, 397 IPC	Muthuramalingam	A.Ramalingam
4	1157/2021	B	62/2021, Kovilangulam P.S.	U/s.379, 353, 269, 270, 271, 279, 179 MV Act & 21(1) Mines & Minerals (Development & Regulation Act)	Muneeswaran	U.Sathiya moorthy
5	1158/221	AB	271/2021, Bazaar P.S.	U/s.379 IPC and 21(4) Mines and Minerals (Development and Regulation Act)	Karthikeyan	K.Anbucheliyan
6	1159/2021	AB	187/2021, Devipattinam P.S.	U/s.379 IPC and 21(4) Mines and Minerals (Development and Regulation Act)	Selvaraj and one another	C.Dharmalingam
7	1160/2021	AB	188/2021 Devipattinam P.S.	U/s.379 IPC and 21(4) Mines and Minerals (Development and Regulation Act)	Arjunan and one another	S.Senthil Kumar
8	1161/2021	C	109/2021, Devipattinam P.S.	U/s.294(b), 307 IPC	Rajendran	K.Muthudurai samy
9	1162/2021	C	26/2021, Sikkal P.S.	U/s.302 IPC	Senthamarai and one another	A.Ramalingam

SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM

Link:- https://teams.microsoft.com/l/meetup-join/19%3ameeting_YTVhNDQ3MTgtODJhOC00ZjBjLWFkZmEtM2EyZWUxMzhmNTY3%40thread.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%2206521d08-ce2e-4d78-b734-27486cfd9cbe%22%7d

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	381/2021	B	102/2021, Perunali P.S.	U/s.294(b), 323, 324 IPC and Sec 3(1)(r)3(1)(s) of SC/ST (POA) Amendment Act 2015	Jeyamurugan and one another	S.Chellamani

Principal Distirct Judge,
Ramanathapuram.